

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **01.07.2024** THROUGH VIDEO CONFERENCE

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)  
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Application No :  
Petition No : CP(IB)/201(CHE)/2023  
Name of Petitioner : IDBI Trusteeship Services Ltd  
& Vs  
Name of Respondent : KS Realty constructions Pvt Ltd  
Section : Sec 7 Rule 4 of IBC, 2016  
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**ORDER**

Present: Ms. Arva Merchant, Ld. Counsel for Petitioner.  
Mr. Sandeep Kumar Ambalavanan, Ld. Counsel for Respondent.

The Respondent is the Corporate Guarantor to the loan availed by the Corporate Debtor Akshaya Pvt Ltd in CP(IB)/183(CHE)/2023. Settlement proposal is stated to be under consideration.

List the petition along with CP(IB)/183(CHE)/2023 for reporting settlement, if any / hearing on **09.08.2024**.

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**[VENKATARAMAN SUBRAMANIAM]  
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]  
MEMBER (JUDICIAL)**